

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 256 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU
Based on The News item in News Desk
Magazine Dated 11.11.2020, Air Pollution
and Industries, "These Six Industries in
North Chennai are polluting the air For more
than half the year, the North Chennai
Thermal Power Station alone Ennore Port."

1. Union of India,
Ministry of Environment, Forest and Climate Change,
Rep, by its Secretary, Indira Paryavaran Bhavan,
Jorbagh Road, New Delhi – 100 003.
2. The Chief Secretary to Govt. of Tamil Nadu Govt.
Secretariat, Fort St. George Chennai,
Tamil Nadu – 600009.
3. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600009.
4. The principal Secretary to Govt. of Tamil Nadu,
Industries Department, Govt. Secretariat,
Fort St. George,
Chennai, Tamil Nadu – 600009.
5. Additional Chief Secretary to Govt. of Tamil Nadu
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600009.
6. Principal Secretary to Government,
Health and Family Welfare Department,
Secretariat, Chennai 600 009.
7. The Chairman, Central Pollution Control Board (CPCB),
Parivesh Bhawan,
East Arjun Nagar,
Shahdara, Delhi 110 032.

Yadala Apparao

YADALA APPARAO
Addl. General Manager (EMG)
NTPC Tamilnadu Energy Company Ltd.
Vallur Thermal Power Station
P.O.: Vellivoyal Chavadi, Chennai-600 103.

8. The Chairman,
Tamil Nadu Pollution Control Board (TNPCB),
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600032
9. The Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building, Chennai – 600 003.
10. The District Collector,
Chennai District, District Collectorate Office,
No. 62, Rajaji Salai, 4th Floor,
Chennai 600 001.
11. North Chennai Thermal Power Station
Rep by its Chairman cum Managing Director (TANGEDCO)
Attpattu Main Road, Thiruvallur District,
Athipattu, Tamil Nadu 600 120.
12. NTPC Tamil Nadu Energy Company Limited (NTECL)
Rep, by its General Manager (TS),
Vallur Thermal Power Project, P.O:
Vellivoyal Chavadi, Ponneri Taluk,
Thiruvallur District, Chennai 600 103.
13. Chennai Petroleum Corporation Limited (CPCL)
Rep, by its Managing Director,
New No. 536, Anna Salai,
Teynampet Chennai 600018.
14. Tamil Nadu Petro products Limited (TPL)
Rep, by its Chairperson
Manali Express Highway,
Manali, Chennai 600 068,
15. Manali Petrochemicals Limited (MPL)
Rep, by its Chairman,
SPIC House, VI Floor, No. 88 Mount Road,
Guindy, Chennai 600 032.
16. Madras Fertilizers Limited (MFL)
Rep by its Chairman & Managing Director,
SH 104, Harikrishna Puram,
Manali, Chennai.

...Respondents

Yadala Apparao

YADALA APPARAO
Addl. General Manager (EMG)
NTPC Tamil Nadu Energy Company Ltd.
Vallur Thermal Power Station
P.O.: Vellivoyal Chavadi, Chennai-600 103

YADALA APPARAO
Addl. General Manager (EMG)
NTPC Tamil Nadu Energy Company Ltd.
Vallur Thermal Power Station
P.O.: Vellivoyal Chavadi, Chennai-600 103.

REPORT FILED BY NTECL- 12TH RESPONDENT IN COMPLIANCE
WITH ORDER OF THIS HO'NBLE NGT DATED 23.08.2022

1. This Hon'ble Tribunal vide the order dated 23.08.2022, had directed the industries who have been impleaded to file the nature of pollution control mechanism employed in their industries. The relevant portion of the order is extracted hereunder:

"5. In the mean time Industries who have been impleaded in the case are also directed to file the nature of pollution control mechanism provided, the age of such mechanism provided and whether any step have been taken by them for calibrating the same or upgrading the same with advance technology, so as to strengthen the pollution control mechanism to control pollution that is likely to be caused on account of their operation."

2. NTECL has been adopting best technologies to control pollution. The following technologies are being employed by NTECL:

i. Stacks of height 275 meters

NTECL has *Constructed* three *Stacks of height 275 meters* attached to Unit 1, Unit 2, Unit 3 boilers. Flue gases are let out through these stacks as directed in the Consent to Operate for maximum dispersion.

ii. Electrostatic Precipitators for control of Particulate Matter:

NTECL has 3 Units of 500 MW generating capacity each and the Units were commissioned in the years 2012, 2013 and 2015. Each Unit was commissioned along with high efficiency Electrostatic Precipitator [ESP]. NTECL Electrostatic precipitators are of BHEL make and designed for 99.969 % efficiency.

Yadala Apparao
YADALA APPARAO
 Addl. General Manager (EMG)
 NTPC Tamilnadu Energy Company Ltd.
 Vallur Thermal Power Station
 P.O.: Vellivoyal Chavadi, Chennai-600 103.

As per New Emission Norms notified vide Ministry of Environment, Forest & Climate Change (MoEF&CC) notification dated 07.12.2015, Particulate Matter Emission standard applicable to NTECL is 50 mg/Nm³ (Notification enclosed).

NTECL ESPs are already designed for Particulate Matter Emission values below 50 mg/Nm³. Emission from NTECL is always well within the standard of 50 mg/Nm³ Particulate Matter emission. Since the ESP is of the latest technology as set out above, there is no requirement of upgradation of ESP for the NTECL Units.

NTECL is continuously transmitting the Particulate Matter and other parameters values as per the statutory requirement, through online to Tamil Nadu Pollution Control Board and Central Pollution Control Board. Offline measurements of Particulate Matter are also done through MoEF&CC accredited laboratories and results show that emission values are within limits prescribed. Results of test conducted by NGT team approved laboratory in November 2021 is given below

	Unit 1	Unit 2	Unit 3
Particulate Matter (mg/Nm ³)	23.7	25.5	23

iii. Combustion Modification for NO_x control:

NO_x standard applicable to NTECL is 450 mg/Nm³ and is to be met before December 2022. Combustion Modification for Unit 1 were completed in December 2020, Unit 2 in September, 2021 and for Unit 3, works were completed in July, 2022. After completion of combustion modification work, NTECL's NO_x emission values are well below 450 mg/Nm³.

Thus all 3 Units of NTECL are meeting NO_x standards much ahead of deadline given to thermal power plants.

Yadala Appalarao
YADALA APPARAO
 Addl. General Manager (EMG)
 NTPC Tamilnadu Energy Company Ltd.
 Vallur Thermal Power Station
 P.O.: Vellivoyal Chavadi, Chennai-600 103.

iv. Construction of Flue Gas Desulphurization (FGD) Units for SO₂ emission control

NTECL has awarded the work of design, supply, erection and commissioning of FGD to M/S Tata Projects Ltd on 06.04.2020 and the works are still in progress. As per MoEF&CC notification dated 06.09.2022, NTECL has to meet SO₂ emission norms of 200 mg/Nm³ before December 2024. Though the progress of FGD works faced lot of hindrance due to Covid-19 situation, works are in good progress now and it is expected to be ready before December 2024.

v. Emission data transmission to TNPCB

Stack Emission data – CEMS (Continuous Emission Monitoring System) is being transmitted to Care Air Centre TNPCB since June 2015 and to CPCB since June 2017 from NTECL.

vi. Upgradation and Calibration of Emission analysers

In 2021, NTECL upgraded its SO₂, NO_x analysers with Forbes Marshall codel 40 series which includes maintenance contract. Instruments are TUV certified. Analysers are frequently calibrated; readings are cross checked with manual monitoring values. Recent calibration of SO₂, NO_x and PM instruments of stack was done on 15.07.2022

3. NTECL has been employing the above techniques to control pollution, and has been complying with the emission norms set by MoEF&CC. Also, real time stack emission data is being continuously transmitted to TNPCB and CPCB.

In the light of the above, it is therefore submitted that NTECL has been complying with the pollution norms.

Yadala Apparao

YADALA APPARAO
Addl. General Manager (EMG)
NTPC Tamilnadu Energy Company Ltd.
Vallur Thermal Power Station
P.O.: Vellivoyal Chavadi, Chennai-600 103.

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 256 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on The News item in News Desk Magazine Dated 11.11.2020, Air Pollution and Industries, "These Six Industries in North Chennai are polluting the air For more than half the year, the North Chennai Thermal Power Station alone Ennore Port."

**REPORT FILED BY NTECL- 12TH RESPONDENT IN COMPLIANCE WITH
ORDER OF THIS HO'NBLE NGT DATED 23.08.2022**

**M/s. KING & PARTRIDGE
ADVOCATES FOR THE 12TH RESPONDENT**

